

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 312
CP-229/2023

IN THE MATTER OF:

FEXPRIME FINANCE PRIVATE LIMITED

.....APPLICANT/PETITIONER

SECTION

U/s 66 of Companies Act, 2013

Order delivered on 15.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RD : Ms. Shankari Mishra, Ms. Jyoti Khurana, Advocates.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel appears for the Applicant. Ms. Shankari Mishra, Learned Counsel appearing for the RD seeks time to bring on record the report submitted by the RD. one week time granted.

List the matter on **03.06.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**